

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

STARRED QUESTION NO:17
ANSWERED ON:19.11.2001
LEGISLATION FOR UNORGANISED LABOUR
RAMDAS ATHAWALE

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government propose to enact any legislation for labourers engaged in bidi industry, building construction, brick kilns and such other unorganised sectors;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be finalised?

Answer

MINISTER OF LABOUR (SHRI SHARAD YADAV)

(a) to (c) : The Government has enacted separate legislations for the Beedi and Construction Workers. There is no proposal at present to enact separate legislations for the workers engaged in brick kilns and such other categories of unorganised workers. However, one of the terms of reference of the Second National Commission on Labour includes a suggestion for an `Umbrella` legislation for ensuring minimum level of protection to workers in the unorganised sector.